

DIVISION BENCH  
COURT - I

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/403(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS SHIV KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

For Financial Creditor

Mr. Debnath Ghosh, Adv.

Mr. Bishwaroop Mukherjee, Adv.

Ms. Usha Doshi, Adv.

**ORDER**

1. Ld. Counsel for the Financial Creditor present. None appears for Personal Guarantor.
2. Await presence. Post the matter on **19.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**